

HARYANA VIDHAN SABHA SECRETARIAT

NOTIFICATION

The 18th March, 2010.

No. HVS-LA-35/2010/24 The following order by the Governor of Haryana dated the 18th March, 2010 is published for general information :-

“I, JAGANNATH PAHADIA, GOVERNOR OF HARYANA IN EXERCISE OF THE POWERS CONFERRED UPON ME BY VIRTUE OF SUB-CLAUSE (a) OF CLAUSE (2) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, DO HEREBY PROROGUE THE HARYANA VIDHAN SABHA.

DATED, CHANDIGARH,
THE 18TH MARCH, 2010

JAGANNATH PAHADIA
GOVERNOR OF HARYANA.”.

SUMIT KUMAR,
SECRETARY.

Endst. No. HVS-LA-35/2010/3807
2010.

Dated Chandigarh, the 18th March,

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24. The Director, Public Relations Department, Haryana, Chandigarh;
25. All Press Representatives accredited to the Haryana State;
26. The Secretary to Governor, Haryana, Chandigarh;
27. The Accountant General (Audit) , Haryana, Chandigarh; and
28. The Advocate General, Haryana, Chandigarh,

for information.

SECRETARY.